

DIVISION BENCH
COURT - II

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2023
CONT.A./14(KB)2023,
IA(COMPANIES.ACT)/195(KB)2023,
IA(COMPANIES.ACT)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] for R-2 & R-3
Ms. T. Luhariwala, Adv.
Ms. M. Barman, Adv.
Mr. S. Chakraborty, Adv.

ORDER

1. Learned Counsel for the parties present.
2. At request, list this matter **on 25.04.2024 at 02:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**